

01.10.2020

**Present:** Sh.B.K.Singh, Ld.Sr.PP for CBI.

A-1 Smt.Aarti Kalra ( from Dubai through VC ) with Ld. Counsel Sh.Bharat Gupta.

A-2 Sh.Shailendra Kumar Upadhyay with Ld. Counsel Sh.Vikas Arora.

A-3 Sh.Harbans Lal Maan with Ld. Counsel Sh.I.D.Vaid.

A-4 Sh.Ravinder Nath with Ld. Counsel Sh.Ravinder Kumar Gupta.

A-5 Sh.Nakul Gheek with Ld. Counsel Sh.Virender Kumar Kalra.

A-6 Sh.Sh. Harmeet Singh with Ld. Counsel Sh.P.K.Bhardwaj.

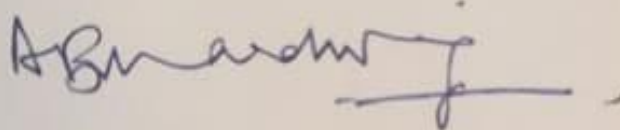
A-7 Sh.Radhey Shyam Goel with Ld. Counsels Sh.Aarshdeep Singh Kalra, Sh.Hitesh Rai and Sh.Ayush Aggarwal.

A-8 Sh.Prashant Kumar @ Bobby with Ld. Counsels Sh.Ankur Jain and Sh.R.K.Jain.

(Through VC using Cisco WebEx App.)

An application has been sent yesterday by A-2 Sh.Shailendra Kumar Upadhyay on the e-mail ID of Reader of the Court seeking direction to the CBI to place on record and supply list of unrelieved documents alongwith copy of unrelieved documents to the accused. Copy has already been supplied to Ld.Sr.PP for CBI.

Another application u/S 207 r/w 91 Cr.P.C alongwith compliation of case laws in support of his application has been sent yesterday by A-7



01.10.2020

Sh.Radhey Shyam Goel on the e-mail ID of Reader of the Court. Copy of the same had also been supplied to Ld.Sr.PP for CBI.

Ld.Sr.PP for CBI requests for some time to file reply to both the aforesaid applications. Heard. Allowed.

List on 27.10.2020 at 10.00 A.M. for reply and arguments on the aforesaid applications.

Let a copy of this order be sent by WhatsApp to Ld. Sr.PP for CBI, the accused and their Ld. Counsels.

ARUN  
BHARDWAJ

Digitally signed by  
ARUN BHARDWAJ  
Date: 2020.10.01  
14:30:07 +05'30'



(ARUN BHARDWAJ)  
Special Judge, CBI-05 (PC Act),  
RADC, New Delhi/ 01.10.2020

C.Case No. 168/2019

CBI Vs D.K.Goel & Anr.

01.10.2020

Present: Sh.B.K.Singh, Ld.Sr.PP for CBI.

Convict D.K.Goel in person with Ld.counsel Sh.Jaspreet Rai Singh.

(Through VC using Cisco WebEx App.)

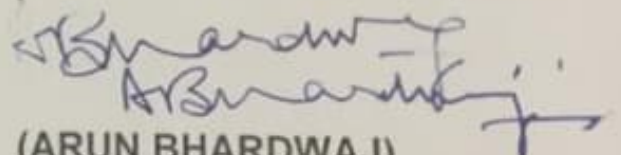
Ld. Counsel for the convict requests for some more time for filing certain case laws in support of his submissions made on the previous date of hearing on the application of the convict seeking release of documents. Heard. Allowed.

List on 29.10.2020 at 10.00 A.M.

Let a copy of this order be sent by WhatsApp to Ld. Sr.PP for CBI, the convicts and their Ld. Counsel.

ARUN  
BHARDWAJ

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ARUN BHARDWAJ  
Date: 2020.10.01  
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(ARUN BHARDWAJ)  
Special Judge, CBI-05 (PC Act),  
RADC, New Delhi/ 01.10.2020